

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA 82/2004  
MA 981/2005

2b

New Delhi, this the 2nd day of February, 2006

**Hon'ble Shri Justice M.A. Khan, Vice-Chairman (J)  
Hon'ble Shri N.D. Dayal, Member (A)**

Harish Bhandari  
S/o Shri Prem Singh Bhandari  
R/o E-70/B, Lajpat Nagar  
Sahibabad, Dt. Ghaziabad, UP.

...Applicant

(By Advocate Shri S.Y. Khan, proxy for Shri T.C. Aggarwal )

**V E R S U S**

Union of India through

1. Secretary,  
Ministry of Information & Broadcasting  
Shastri Bhawan, New Delhi.
2. Director General, Doordarshan  
Doordarshan Bhavan, Mandi House,  
New Delhi.
3. Director, Doordarshan Kendra, Delhi  
Akashvani Bhawan, Parliament Street  
New Delhi.
4. Head of News, Doordarshan News  
Central Production Centre Complex  
Khelgaon Marg, New Delhi.

...Respondents

(By Advocate Shri HK Gangwani)

**O R D E R (ORAL)**

**Shri Justice M.A. Khan,**

Counsel for the applicant, on instructions from the applicant, seeks permission to withdraw the present OA. He has submitted that liberty be granted to the applicant to file a fresh OA on the same subject matter. Learned counsel for the respondents does not oppose the request.

2. In the facts and circumstances of the case, we dismiss this OA as withdrawn. Liberty is granted to the applicant to file a fresh OA on the same subject matter in accordance with law.

(N.D. Dayal)  
Member (A)

*M.A. Khan*  
(M.A. Khan)  
Vice-Chairman (J)

/vikas/